

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.1202/SO/2019

DATED:25.11.2019

TENDER NOTIFICATION NO.36/SO/2019

Sub: High Court for the State of Telangana – Printing and supply of Multi Coloured laminated wall calendars, table calendars and pocket calendars for the High Court for the State of Telangana and table calendars and pocket calendars for the Subordinate Courts in the State of Telangana for the year 2020 – Sealed quotations called for – Reg.

Sealed quotations are invited for printing & supply of multi coloured laminated wall calendars, multi coloured table calendars and multi coloured pocket calendars of the High Court and Subordinate Courts in the State of Telangana for the year 2020 as per the details and specifications, mentioned hereunder:

I) a) Printing and supply of 300 Nos. of Multi coloured laminated Wall Calendars on India Art Card of 300 GSM. {7 sheets of High Court for the State of Telangana}

Total Size of the wall calendar : 30 X 20 Inches

b) Printing and supply of **5600** Nos. of Multi Coloured laminated Wall Calendars on Indian Art Card of 300 GSM. (of High Court for the State of Telangana)

Total Size of the wall calendar : 30 X 20 Inches
(containing 12 leafs)

Size of the Photo with : 15 X 20 Inches (300 GSM)
Glass lamination

Size of each leaf (12 leafs) : 15 x 20 Inches (90 GSM)

c) Printing and supply of **2100** Nos. of Multi Coloured Table Calendars of the High Court of Judicature at Hyderabad.

Size of the Table calendar : 17.25 X 11.25 Inches (300 GSM)
With Glass lamination

d) Printing and supply of **2000** Nos. of **Pocket Size calendars** (trump card) of the High Court of Judicature at Hyderabad.

II) a) Printing and supply of **3200** Nos. of Multi Coloured Table Calendars for the Subordinate Courts in the **State of Telangana**

Size of the Table calendar : 17.25 X 11.25 Inches (300 GSM)
With Glass lamination

b) Printing and supply of **7800** Nos. of **Pocket Size calendars** (trump card) for the Subordinate Courts in the **State of Telangana**.

The sealed quotations superscribing the Tender Notification number and the description on the cover should be submitted in the office of the Registrar General, High Court for the State of Telangana during the office hours on or before **5.00 P.M. on 30-11-2019.**

Tenderers must invariably enclose TDS (Tax Deducted at Source) & TCS (Tax collection at source) for the assessment years 2016-17, 2017-18 and 2018-19 and VAT/GST Certificate.

At the time of submitting the quotations, the bidder shall also enclose samples of Wall Calendars, Table Calendars and Pocket Calendars as per the specifications mentioned above.

The Model of the calendars can be verified in the Special Officer's Section (Cellar of the administrative building), High Court for the State of Telangana during office hours.

The successful bidder shall supply the above calendars within (7) **seven** days from the date of acceptance of the tender and shall deliver the goods at their own cost in the Special Officer's Section, High Court for the State of Telangana. Any delay in the supply of goods after due date will entail defraying of the bid amount to an extent upto 10%.


The High Court will not be responsible for any damage of goods during the transport and damaged goods will not be accepted and payment will be made only to the goods that are received in good condition.

Payment will be made only on supply of the calendars to the satisfaction of the High Court and no advance payment will be made.

The Registrar General reserves the right to reject any or all the quotations without assigning any reasons.

In case of necessity, the Registrar General reserves the right to conduct the negotiations with the tenderers.

The decision of the Registrar General is final.


REGISTRAR GENERAL
25.11.19

Copy to:
The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana [with a request to instruct the concerned to place the same in High Court's website]